

**GOVERNMENT OF INDIA
MINISTRY OF ROAD TRANSPORT AND HIGHWAYS**

**LOK SABHA
UNSTARRED QUESTION NO. 2714
ANSWERED ON 17TH MARCH, 2022**

UPGRADATION OF SH INTO NH

†2714. SHRI BHAGIRATH CHOUDHARY:

Will the Minister of ROAD TRANSPORT AND HIGHWAYS

सड़क परिवहन और राजमार्ग मंत्री

be pleased to state:

(a) the criteria fixed for upgradation of a State Highway (SH) into National Highway (NH);

(b) the details of SHs which have been upgraded to NHs during the last three years and the current year, State-wise;

(c) whether the Government proposes to upgrade 99 km road from Nasirabad (dist. Ajmer) to Deoli (dist. Tonk) SH-26 as well as Ajmer-Tonk-Sawaimadhopur road into a four lane road with a pucca pavement for smooth travel of people; and

(d) if so, the details thereof and if not, the reasons therefor?

ANSWER

THE MINISTER OF ROAD TRANSPORT AND HIGHWAYS

(SHRI NITIN JAIRAM GADKARI)

(a) The existing criteria for declaration of State roads, including State Highways (SHs), as new National Highways (NHs) include roads running through length / breadth of the country, connecting adjacent countries, National Capitals with State Capitals / mutually the State Capitals, major ports, non-major ports, large

industrial centers or tourist centers, roads meeting very important strategic requirement in hilly and isolated area, arterial roads which enable sizeable reduction in travel distance and achieve substantial economic growth thereby, roads which help opening up large tracts of backward area and hilly regions (other than strategically important ones), achieving a National Highways grid of 100 km, etc.

(b) State/UT-wise details of State Roads, including SHs, converted to NHs during the last 3 years and the current year are annexed.

(c) and (d) The Ministry keeps on receiving proposals from various State Governments / Union Territories (UTs) etc., including from the State of Rajasthan, for declaration / upgradation of State roads, including SHs, as new NHs. The Ministry considers declaration of some State roads, including SHs, as NHs from time to time based on the requirement of connectivity, inter-se priority and availability of funds.

ANNEXURE**ANNEXURE REFERRED TO IN REPLY TO PART (b) OF LOK SABHA UNSTARRED QUESTION NO. 2714 ANSWERED ON 17.03.2022 ASKED BY SHRI BHAGIRATH CHOUDHARY REGARDING UPGRADATION OF SH INTO NH****State/UT-wise details of State Roads, including SHs, converted to NHs during the last 3 years and the current year:-**

Sl. No.	State/U.T.	Length in km			
		2018-19	2019-20	2020-21	2021-22
1	Andhra Pradesh	501**		846	447
2	Assam			97	71
3	Bihar	481		414	169
4	Chhattisgarh	15		15	
5	Delhi	87			
6	Goa			6	
7	Gujarat	585	265	844	141
8	Haryana	378		71	23
9	Jammu & Kashmir [^]	57			55
10	Jharkhand	674		26	37
11	Karnataka	132		92	229
12	Ladakh			80*	
13	Madhya Pradesh	553		178	121
14	Maharashtra		174	265	122
15	Manipur			90	
16	Nagaland				123
17	Odisha	330		136	
18	Puducherry			37*	
19	Punjab	5	50	775	6
20	Rajasthan	1426		8	127
21	Sikkim			246	
22	Tamil Nadu			117	
23	Telangana			469	661
24	Uttar Pradesh	360		94	414
25	Uttarakhand			475	220
26	West Bengal	590			9.4
27	Dadra & Nagar Haveli		6		

[^] - erstwhile Jammu & Kashmir before re-organisation
^{*} - Length modified due to realignment, etc.
^{**} - It includes 384 km length of NH 544F notified as Amravati – Anantpuram Expressway for which consent of State Government for sharing the LA cost is awaited.
